

any standard constitution in regard to such associations.

Development of Tribal People in Western Tribals

6189. SHRI GNANENDRA REDDY: Will the Minister of WELFARE be pleased to state:

(a) whether the Government received any proposal for the development of tribal people of Andhra Pradesh through "Modified Area Development Approach" Project; and

(b) If so, the details thereof?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) No, Sir.

(b) Does not arise.

Missing Statue of Lord Budha

6190. SHRIDATTATRAYABANDARU: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether the Statue of Lord Budha which was built at a heavy cost with Central Financial assistance and which was proposed to be established in Hussain Sangar Lake in Andhra Pradesh in reported missing while being transported by the ABC Company contracted by the State Government';

(b) if so, the details thereof; and

(c) the action proposed by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KIUMARAMANGALAM): (a) to (c). According to the State Government of Andhra Pradesh it had got the Statue of Lord Budha prepared out of its own funds and not with financial assistance of Central Government . The State Government had made arrangements for the transportation and erection of the Statue. However, due to a mishap during transportation on 10.3.90, the Statue slipped into Hussainsagar Lake, Hyderabad. The State Government are making necessary efforts to retrieve the Statue.

Residential Flats in National Zoological Park

6191. SHRIMATI GEETA MUKHERJEE: Will the MINISTER OF ENVIRONMENT AND FORESTS be pleased to state:

(a) the total number of residential flats/ units in the National Zoological park, New Delhi meant for essential/proportional staff, type-wise;

(b) whether some of these flats have been occupied unauthorisedly; and

(c) If so, the number of such flats and the action taken to evict the unauthorised occupants?

THE MINISTER OF STATE OF THE MAN-ISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The list of residential quarters and designation of the officials to whom these quarters are allocated, type-wise is as follows:

Residential Quarter

Post to which Residence is earmarked.

Type

No.